

MA 355/96
MA 256/96
in C.H. 1918/94

05.6.96 Hon. Mr. Justice B.C. Saxena, V.C.
Hon. Mr. D.S. Baweja, A.M.

No one appeared to press M.A.
256/96 which is accordingly rejected.
Even on merits no Case for restoration
is made out. The applicant has
taken the plea that there was no
notice or information that the Case was
listed in December 1995. The ordersheet
discloses that the OA was listed on
3.11.95 when it was ^{adjudged by 13.12.95} ~~came up for~~
^{on the request of Counsel of the applicant} ~~admission on 14.11.95~~. The ordersheet
also shows that on several dates
on which the Case was listed ~~some~~
no one appeared for the applicant
and for the good reasons the order
dismissing the OA was passed. The OA
may be Consigned to record.

(Ch)

D. B. M.
A.M.

Boh
V.C